

**Nexus between Film Producers and Underworld**

2340. SHRI VUAY J. DARDA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Government are aware of the nexus between film producers and underworld;

(b) if so, the details of investigations carried out and the outcome thereof;

(c) whether Government are committed to declare film production as an industry and provide such facilities as are available to other industry;

(d) the details of action plan formulated in this regard; and

(e) the details of fresh policy measures taken/proposed to address the major problem faced by the film industry?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRIMATI SUSHMA SWARAJ): (a) to (e) "Police" is a State subject as per the Seventh Schedule to the Constitution of India and, as such, registration, investigation, detection and prevention of crimes is primarily the responsibility of the State Governments;

In order to facilitate a greater flow of institutional finance to the film industry, Notification dated 16.10.2000 has already been issued by the Ministry of Finance, whereunder the "Entertainment Industry including films" has been specified as an approved activity for accessing finance under the IDBI Act. The Industrial Development Bank of India and the Reserve Bank of India have also evolved guidelines to enable banks and financial institutions to fund proposals for financing of film production.

**Corruption in Prasar Bharati and Doordarshan**

† 2341. SHRI B ACHANILEKHRAJ: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether it is a fact that there is rampant corruption in Prasar Bharati and Doordarshan;

(b) if so, whether Government are considering to take any steps to curb the corruption;

(c) if so, the details thereof and by when; and

(d) if not, the reasons therefor?

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† Original notice of the question was received in Hindi.

THE MINISTER OF INFORMATION AND BROADCASTING (SHRIMATI SUSHMA SWARAJ): (a) to (d) Complaints regarding corruption and lack of integrity have been received from time to time. The merit of each complaint is looked into, if necessary through an inquiry, and action is taken on the basis of the existing guidelines.

**Plan to increase the Potential of DD's Infrastructure**

2342. SHRI N.K. PREMACHANDRAN: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Government have any specific plan to increase the potential of DD's infrastructure; and

(b) the reasons of Government thereto?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRIMATI SUSHMA SWARAJ): (a) and (b) The present infrastructure of Doordarshan, built over a period of time, comprises 52 studios and 1203 transmitters, located in various parts of the country. Increase in the potential of Doordarshan's infrastructure, both in terms of reach and quality, is a continuous process, and schemes in this regard are formulated and implemented by Prasar Bharati from time to time, within the constraints of resources available and inter-se priorities. At present, for further expansion of the Doordarshan network, 12 studios and 229 transmitters are at various stages of implementation.

**Package for NER**

2343. SHRI YADLAPATI VENKAT RAO: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Government have decided to spend Rs. 1,100 crore in the North East Region and a package had been promised to improve the DD Telecasts in this area as it was felt that transmitters in this region were not powerful enough to counter the propaganda emanating from Bangladesh and Myanmar;

(b) if so, whether the amount of the package has been pruned;

(c) the reasons therefor; and

(d) by when modern and powerful transmitters will be installed there?